

DISPLACED PERSONS IN VINDHYA PRADESH

[*606. **Shri R. S. Tiwari:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons in Satna, Datia and Orchha, in Vindhya Pradesh;

(b) the number of those among them who are engaged in farming, and of those who have taken to trade;

(c) the number of those who have not yet got any employment; and

(d) the extent of land provided for farming and the places where it is situated?]

The Minister of Rehabilitation (Shri A. P. Jain):

(a) Satna	... 6,035 persons.
Datia	... 5,148 persons.
Orchha	... Nil.
Total	... 11,183 persons.

(b) 213 families are engaged in farming and 2,029 families in trade.

(c) Nil.

(d) 4,178 acres in Tikamgarh, Datia and Chhatarpur districts.

पूर्वी बंगाल से आये विस्थापित व्यक्ति

*६०७. श्री आर० एस० तिवारी :

क्या पूनर्वास मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या १९५१ के अंत की ओर पूर्वी बंगाल से पश्चिमी बंगाल में आये सभी विस्थापित व्यक्तियों को फिर से बसा दिया गया है ;

(ख) यदि नहीं बसा दिया गया ह, तो यह काम पूरा करने में कितना समय लगेगा ; और

(ग) इस विषय में आज क्या स्थिति है ?

DISPLACED PERSONS FROM EAST BENGAL

[*607. **Shri R. S. Tiwari:** Will the Minister of Rehabilitation be pleased to state:

(a) whether all the displaced persons who came to West Bengal from

East Bengal towards the end of 1951 have been rehabilitated;

(b) if not, how long it will take to complete the work; and

(c) what is the present position in this regard?]

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). The hon. Member's attention is invited to the reply given by me in Parliament on the 9th February, 1951 to Starred Question No. 1312 by Dr. Ram Subhag Singh.

हाथी

*६०८. श्री आर० एस० तिवारी :

क्या बाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत में हाथी कहाँ पाये जाते हैं ;

(ख) बाहर भेजे गये एक हाथी पर कितना निर्यात-शुल्क लगाया जाता है ;

(ग) वर्तमान सरकार द्वारा अब तक विदेशों को भेंट के रूप में कितने हाथी भेजे गये हैं ; और

(घ) १९५०-५१ वर्ष में विदेशों को कितने हाथी भेजे गये थे ?

ELEPHANTS

[*608. **Shri R. S. Tiwari:** Will the Minister of Commerce and Industry be pleased to state:

(a) where in India are elephants found;

(b) how much export duty is levied on an elephant sent abroad;

(c) how many elephants have been sent to foreign countries as presents by the present Government up to this time; and

(d) how many elephants were exported to foreign countries during the year 1950-51?]

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Mainly in the States of Assam, Orissa, Madras, Coorg, Mysore and U.P. (Tehri);

(b) Nil.

(c) Five.

(d) There was no control on export of elephants during 1950-51. Information about actual exports is being collected and will be laid on the Table

of the House as soon as it is available.

TENDERS FOR HIRAKUD

*609. **Dr. Nataraj Pandey:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether it is a fact that for some works in the Hirakud Dam Project, tenders were not invited; and

(b) if so, the value of such works?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Yes, Sir. According to the approved procedure for allotment of works on the Hirakud Dam Project, all works costing not more than Rs. 2,00,000 which can reasonably be finished by a contractor within 6 to 12 months are let out on work order basis within the Schedule of Rates sanctioned by the Contract Board. Works costing more than rupees two lakhs are given after inviting open tenders. Some of the works are also done departmentally.

(b) The information is being collected and will be laid on the Table of the House.

CLOTH (EXPORT)

*610. **Shri Dhusiya:** (a) Will the Minister of Commerce and Industry be pleased to state how many bales of cloth have been exported in each of the months January to April 1952?

(b) What was the proportion in the said export of coarse, fine and super-fine cloth?

(c) How many bales of cloth were released for the home consumption during each of the above mentioned months and what was the proportion of coarse, fine and super-fine?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). Statements are placed on the Table of the House. [See Appendix III, annexure No. 48.]

HIRAKUD DAM PROJECT

*611. **Dr. Nataraj Pandey:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the total expenditure incurred so far in connection with (i) the subsidiary dam; and (ii) the power channel at Chhiplima under the Hirakud Dam project; and

(b) when the works in the subsidiary dam and power channel started?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) (i) Expenditure incurred on civil

works of subsidiary dam is Rs. 47.0 lakhs.

(ii) Expenditure incurred on civil works of power channel is Rs. 58.0 lakhs.

In addition to the above, expenditure has been incurred to the extent of Rs. 21.95 lakhs on acquisition of land and Rs. 5.55 lakhs on Power House, overhead lines and internal wiring.

(b) Work on subsidiary dam was started in January, 1950 and that on power channel in July, 1948.

PROJECT AT CHHIPLIMA

*612. **Dr. Nataraj Pandey:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether the works of subsidiary dam and power channel at Chhiplima under the Hirakud Dam Project has been totally or partially abandoned; and

(b) if so, when and why?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The works of subsidiary dam and power channel have not been abandoned. They have only been postponed to a period beyond 1955-56 due to shortage of funds and the necessity for concentrating more on the irrigation aspect of the project.

KOLAR GOLD FIELDS DISPUTE

*614. **Shri Nambiar:** (a) Will the Minister of Labour be pleased to state what action Government have taken with regard to the joint submission made by the Champion Reef Gold Mining Co., Ltd., and the Champion Reef Mines Labour Association of Kolar Gold Fields asking the Government to refer the dispute between them over the payment of bonus for the year 1950, to arbitration?

(b) If no action has so far been taken, what action do Government propose to take and when?

The Minister of Labour (Shri V. V. Giri): (a) and (b). Government have not received a joint application for referring the dispute for adjudication. It is understood that the parties are thinking of submitting one. When a joint application is received, an adjudication will be ordered if the application is in order.

EXPORT CONTROL

*615. **Shri Nambiar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the commodities that were brought under Control through the